Alleged theft of import baggages at Delhi airport

1528 SHRI BIBHUTI MISHRA
SHRI M RAM GOPAL REDDY:

Will the Minister of Home AFFAIRS be pleased to state

(a) whether Government's attention has been drawn to news item in a local daily of 13th June 1976 regarding 'More arrests at airport' for the alleged theft of import baggages,

(b) if so, the facts regarding arrests made in this regard, and

(c) the action taken so far to stop the thefts of import baggages?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H MOHSIN) (a) Yes Sir

(b) 16 persons have been arrested so far

(c) The International Airports Authority of India have intimated that normal security arrangements/precautions exist at the airport

खादी उद्योग का उत्थान

1529 श्री विभूति मिश्र क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार का विचार खादी उद्योग के उत्थान के लिए कोई योजना बनाने का है, और

(ख) यदि हां, तो उसकी रूपरेखा क्या है ?

उद्योग मंत्रालय में राज्य मंत्री (श्री ए० पी० शर्मा) . (क) और (ख). खादी का विकास सरकार की ग्रामीण क्षेत्रों के आर्थिक विकास संबंधी नीति का अभिन्न अंग रहा है। खादी और ग्रामोद्योगों का विकास करने मे सहायता देने के विचार से 1957 मे खादी और ग्रामोद्योग आयोग की स्थापना की गई थी। खादी उद्योग संबंधी कार्यों का निष्पादन करीब 700 पंजीकृत सस्थान अभिकरणो, 24000 सहकारी समितियों, 20 राज्य खादी और ग्रामोद्योग बोर्डों के माध्यम से किया जाता है। उपलब्ध निवेशो का इष्टतम उपयोग और अधिकाधिक रोजगार तथा उत्पादन सुनिश्चित करने के अलावा खादी और ग्रामोद्योग आयोग अनुसंधान और विकास के लिए तथा देश मे खादी की बिक्री के लिए विभिन्न खादी भवनो और भण्डारो के माध्यम से पर्याप्त ध्यान देता है।

Supplementary plan submitted by Bihar for 1976-77

1530 SHRI M S PURTY Will the Minister of PLANNING be pleased to refer to the reply given to Starred Question No 572 on the 28th April, 1976 regarding supplementary plan submitted by Bihar for 1976-77 and state

(a) whether a decision has been taken in the matter, and

(b) if so, an outline thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SANKAR GHOSE) (a) and (b) The additionality of Rs 37 crores proposed by the Government of Bihar in a Supplementary Plan over and above the approved State Annual Plan of Rs 242 04 crores was examined. In view of the programme content and also keeping in mind the resources position of the State, it has not been found feasible to agree to additional outlays in the current year.